

(c) if so, when it was installed and the cost thereof;

(d) what is the result achieved so far and what is the per day capacity; and

(c) whether the Cement Research Institute of India and the Regional Research Laboratory, Jorhat have installed or propose to instal such mini cement plant in other parts of the country and if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) Yes, Sir. Both the Cement Research Institute of India (CRI) and Regional Research Laboratory (RRL) Jorhat have developed mini cement plants based on Vertical Shaft Kiln Technology. While the CRI have developed designs for various capacities such 20, 30, 50, 100 and upto 200 tonnes per day, RRL Jorhat has developed technology for 20 and 35 tonnes per day.

(b) to (d) A mini cement plant based on VSK technology of 20 TPD installed by the Tamil Nadu Government in 1962 was handed over to CRI in 1974 (book value of assets Rs. 10.08 lakhs) to carry out research and development work. After taking over, CRI has redesigned and re-structured the whole unit to produce Ordinary Portland Cement conforming to ISI Specification and the plant is reportedly working satisfactorily.

(e) No, Sir. However, some mini cement plants based on the technology developed by these institutes are coming up in different parts of the country.

Construction of flatted factories on Rani Jhansi Road

2750. SHRIMATI PRATIBHA SINGH. Will the Minister of INDUSTRY be pleased to refer to Starred Question 275 given in the Rajya Sabha on 3rd September, 1981 and state:

(a) whether the construction of flatted factories on the Rani-Jhansi Road, New Delhi have since been completed;

(b) if so, what are the details thereof;

(c) what are the grounds and conditions laid down by the Delhi Administration for allotment of these flatted factories; and

(d) by when it is likely to be allocated?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) No, Sir.

(b) Does not arise.

(c) The allotment policy for these flatted factories is yet to be formulated by the Delhi Administration.

(d) Does not arise.

Saving of Primitive Tribes from Extinction

2751. SHRI BHAGATRAM MANHAR:

SHRIMATI MANORAMA PANDEY:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have decided to create a "Game Reserve" to save primitive tribes from extinction;

(b) whether the proposal for the creation of "Game Reserves" was forwarded by States to the Wild Life Wing in the Department of Environment for consideration; and

(c) if so, what are the reasons for delay in implementing the proposal?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) Game reserved are set up by the State Governments for the purpose of affording

protection to wild animals under Section 36 of the Wild Life (Protection) Act, 1972.

(b) No, Sir.

(c) Does not arise.

Arrest of Tibetans

2752. SHRI SHIVA CHANDRA JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some Tibetans have been arrested in the country in the last one month;

(b) if so, how many and at what places; and

(c) what is the number of Tibetans who are still in jail and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) Yes, Sir. 1465 Tibetan Refugees were arrested in Delhi for breach of prohibitory orders under section 144 Cr. P. C. 4 persons were arrested in Dehradun.

(c) None.

2753. [Transferred to the 21st March, 1983].

Consignment of Nuclear Fuel from France

2754. SHRI SHIVA CHANDRA JHA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received any consignment of nuclear fuel for the Tarapur Atomic Plant from France as per the agreement;

(b) if so, when; and

(c) if the answer to part (a) above be in negative, what are the reasons therefor?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

(c) India and France signed an Agreement on 26th November, 1982 wherein France agreed to supply the enriched Uranium needs of the Tarapur Atomic Power Station, in lieu of the US, and within the framework of the 1963 Co-operation Agreement between India and US on the subject.

A commercial contract to enable supply has just been concluded on 21st March, 1983, the two Governments having accorded their approvals to the contents of the draft contract initialled earlier. With this, French supplies are expected to commence shortly.

Dadri Cement factory

2755. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of INDUSTRY be pleased to state:

(a) what are the details of the performance of Cement Factory, Charkhi Dadri after its take-over by Government;

(b) the manner in which funds provided by Government to the Cement Corporation of India for the above unit were utilised;

(c) what is the capacity of the plant before take-over and after its take-over;

(d) whether all the units have been rehabilitated;

(e) if not, what are the reasons for non-rehabilitating of the units; and

(f) whether there is any future planning in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) The Charkhi Dadri Factory has produced 0.27 lakh tonnes of cement in 1981-82 and 1.23 lakh tonnes in 1982-83, upto February, 1983. The factory has made a provisional net profit of Rs. 59 lakhs in 1982-83 upto February 1983 as against a loss of Rs. 2 lakhs incurred in 1981-82.